

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 260/ 16	TP 110/17	For compliance of office objections raised by Registry	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

SL.
NO.

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

35. R. GUNASEKARAN
 Advocate
 8123 987330

Respondent



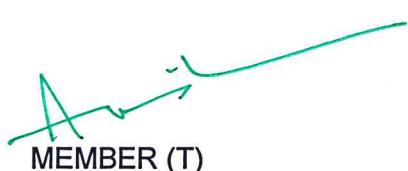
RATHUL DEV
 For ANUP SHAH LAW FIRM
 99029 84146

Petitioner

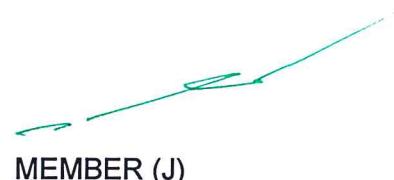
Rathul

Counsel for petitioner is present. Counsel for respondent is also present. Again, the counsel for petitioner is directed to comply the objections.

List it on 05.02.2018.



MEMBER (T)



MEMBER (J)